

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).2433/2011

COMMISSIONER OF INCOME TAX

Petitioner(s)

VERSUS

MAHANKALI SAHAKARI SAKHAR KARKHANA LTD.  
(With office report)

Respondent(s)

Date: 31/01/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Aakash D. Pratap, Adv.  
Mr. B.V. Balaram Das, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Await for the return of service of notice in respect  
of the sole respondent.

List again on 28.2.2012.

(S.G. SHAH)  
REGISTRAR

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